

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 13

COURT NO. : 1

02/03/2021

O.A./101/2016

A MOHANTY & OTHERS

-V/S-

A.G

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. K.C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty, Mr. S.B. Jena, Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsels for both sides are present through V.C.</p> <p>Ld. Counsel for the respondents submits that the relief sought for in the O.A. has already been granted. Ld. Counsel for the applicant submits that the O.A. has become infructuous.</p> <p>Taking into consideration the submission made by both the Ld. Counsels, the O.A. is disposed of being infructuous.</p> <p>Copy of this order to Ld. Counsels for both sides.</p> <p style="text-align: center;">( T. JACOB) MEMBER (A)</p> <p style="text-align: right;">( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">kb</p>